

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. SURINDER S. RATHI

Criminal Appeal No(s). 1286-1288/2019

THE STATE (NCT OF DELHI)

Appellant(s)

VERSUS

RAMESH @ PINDARI

Respondent(s)

Date : 15-11-2019 These appeals were called on for hearing today.

For Appellant(s)

Mr. B. V. Balaram Das, AOR
Mr. Susheel Tomar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E RAppearance :Ld. counsel for petitioner is present.
None appeared for the Respondents.Criminal Appeal No(s). 1287/2019

Trial Court reported that Sole Respondent "Not residing at given address". Ld. counsel for the petitioner shall within a period of four weeks file the fresh particulars of the above respondent and he shall also take fresh steps for the service of notice to him within the same period.

Issue reminder for Records.

List again on 23.01.2020.

Criminal Appeal No(s). 1286/2019 and 1288/2019

Issue reminder for Certificate of service as well as for
Records in respect of sole Respondent.

List again on 23.01.2020.

SURINDER S. RATHI
Registrar

pm